

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)-215/ND/2017

IN THE MATTER OF:

M/s. KSA Corporate Advisors (P) Ltd.
With M/s. Raina Industries (P) Ltd.

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 29.8.2017


Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :
For the Respondents :-

ORDER

None appears for the petitioner.

In the circumstances, the matter is posted for hearing on 07.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
29.8.2017